

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 2185/2012

M/S PASWARA PETROCHEM LIMITED

Appellant(s)

VERSUS

COMMR.OF TRADE TAX LUCKNOW

Respondent(s)

Date : 03/09/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. P. N. Ramalingam, Adv.

For Respondent(s)

Mr Vibhu Tiwari, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service upon the sole respondent is already complete.

Affidavit of valuation from the appellant has not been
filed. Appellant to file the same within two weeks time.

Matter stands complete. Registry, after receiving the
said affidavit, to process the matter for being listed
before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.09.07

16:36:01 IST
Reason:

(RACHNA GUPTA)

Registrar